

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3732
ANSWERED ON:13.02.2014
ILLEGAL PARCELS
Mutterwar Shri Vilas Baburao

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware of the illegal parcels being sent in the trains especially in second class reserved/unreserved coaches in connivance of railway employees;
- (b) whether passengers face inconvenience due to these illegal parcels; and
- (c) if so, the steps taken by the Railways to stop this activity and punish the culprits?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c) Some cases of carrying of un-booked luggage & carrying of luggage beyond the prescribed permissible limit of weight/dimension, have been detected in trains during the checks conducted by ticket checking staff. Regular and surprise checks are conducted against this menace. Deterrent penalty of charging the overweight at the rate of six times of the luggage charges is levied for such un-booked luggage. Action against delinquent staff conniving in carrying of unbooked luggage is taken under Railways (Discipline & Appeal) Rules.